

**R.O.C.Nos.14705-A/2013-B2**  
**and 15105-A/2013-B2**

**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 229 / 2013**

The Government in G.O.(Ms.).No.217, Home (Courts.II) Department, dated 02.04.2013 have issued orders sanctioning the constitution of Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Villupuram in Villupuram District and at Karur in Karur District in the cadre of District Judge along with 20 Magalir Neethi Mandrams (Fast Track Mahila Court) for exclusive trial of cases of offences against women in the cadre of District Judge in various Districts.

Tmt. K.Govindarajan Thilagavadi, Sessions Judge, Mahalir Neethimandram, Tiruchirappalli is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Villupuram in Villupuram District in the said newly sanctioned Court.

Thiru M.Gunasekaran, XV Additional Judge, City Civil Court, Chennai is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Karur in Karur District in the said newly sanctioned Court.

**HIGH COURT, MADRAS.**  
**DATED: 10.12.2013.**

**Sd/- P.KALAIYARASAN**  
**REGISTRAR GENERAL**